

Seventeenth Loksabha

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12.04hrs.**Title: Presentation of 20th and 21st Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes.****DR. (PROF.) KIRIT PREMJI BHAI SOLANKI (AHMEDABAD WEST):** Hon. Speaker, Sir, I beg to present the following Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (2022-23):-

Twentieth Report on the subject 'Reservation for Scheduled Castes and Scheduled Tribes in Public Sector Oil Companies and Status of allotment of Petrol and Gas agencies (CNG, PNG, LPG etc.) and other related Agencies/Units to Scheduled Castes and Scheduled Tribes'.

Twenty-first Report on Action Taken by the Government on the recommendations contained in the Ninth Report (Seventeenth Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the subject 'Study of atrocity cases against Scheduled Castes and Scheduled Tribes with respect to implementation of the Prevention of Atrocities Act, 1989 with special reference to cases related to withholding of pensions and retirement benefits of SC/ST Employees'.